

LIST OF CASES IDENTIFIED AND REFERRED TO THE NATIONAL LOK ADALAT TO BE HELD ON
08-02-2020

AT THE MANDAL LEGAL SERVICES COMMITTEE, KOTABOMMALI

S.No.	Case No.	Civil / Criminal
01	O.S. 44/2019	Civil
02	O.S. 41/2019	Civil
03	O.S. 01/2020	Civil
04	IA. 3/2020 IN O.S. 11/2014	Civil
05	O.S. 06/2019	Civil
06	IA. 426/2018 IN O.S. 14/2013	Civil
07	IA. 05/2020 IN O.S. 01/2020	Civil
08	E.P. 21/2019 IN O.S. 13/2019	Civil
09	E.P. 22/2019 IN O.S. 14/2019	Civil
10	C.C. 11/2020	Criminal
11	C.C. 10/2020	Criminal
12	C.C. 09/2020	Criminal
13	C.C. 197/2019	Criminal
14	C.C. 322/2019	Criminal
15	C.C. 85/2019	Criminal
16	C.C. 209/2019	Criminal
17	C.C. 341/2019	Criminal
18	C.C. 103/2019	Criminal
19	C.C. 351/2019	Criminal
20	C.C. 347/2019	Criminal
21	C.C. 350/2019	Criminal
22	C.C. 04/2020	Criminal
23	C.C. 346/2019	Criminal
24	C.C. 337/2019	Criminal
25	C.C. 338/2019	Criminal
26	C.C. 06/2020	Criminal
27	C.C. 194/2019	Criminal
28	C.C. 07/2020	Criminal
29	C.C. 08/2020	Criminal
30	CrI. M.P. 1115/2018 in MC 03/2001	125 Cr.P.C.
31	MC 19/2019	125 Cr.P.C.
32	MC 16/2019	125 Cr.P.C.
33	CrI. MP 1567/2019 in MC 05/2019	125 Cr.P.C.
34	MC 18/2019	125 Cr.P.C.
35	MC 04/2020	125 Cr.P.C.
36	CrI. MP 1891/2017 in MC 19/2012	125 Cr.P.C.
37	CrI. MP 3163/2015 in MC 02/2011	125 Cr.P.C.

List of Identified cases be settled before the National Lok Adalat to be held on 08.02.2020 relating to the Junior Civil Judge's court, Pathapatnam

Criminal			
S.No	Case No.	Section of Law	STATION
1	CCN _o 120/2016	U/Sec.138 of N.I Act	—
3	CCN _o 124/2017	U/Sec. 138 of N.I Act	—
4	CCN _o 125/2017	U/Sec. 138 of N.I Act	—
5	CCN _o 172/2017	U/Sec. 138 of NI Act	—
7	CCN _o 26/2018	U/Sec. 323, 324, r/w 34 IPC	Saravakota
9	CCN _o 33/2018	U/Sec. 324,323 r/w 34 IPC	Pathapatnam
10	CCN _o 34/2018	U/Sec. 341, 324, 323 r/w 34 IPC	Pathapatnam
11	CCN _o 38/2018	U/Sec. 304-aIPC Sec.196 M.V Act	Pathapatnam
12	CCN _o 39/2018	U/Sec. 324,323 r/w 34 IPC	Pathapatnam
13	CCN _o 41/2018	U/Sec. 447, 427, 506, 509 r/w 34 IPC	Saravakota
14	CCN _o 55/2018	U/Sec. 448, 324, 323 r/w 34 IPC	Saravakota
15	CCN _o 61/2018	U/Sec. 324, 323 r/w 34 IPC	Pathapatnam
16	CCN _o 63/2018	U/Sec. 324, 323, 427 r/w 34 IPC	Pathapatnam
17	CCN _o 66/2018	U/Sec. 324, 323, 506 r/w 34 IPC	Saravakota
18	CCN _o 68/2018	U/Sec. 353 r/w 34 IPC	Saravakota
19	CCN _o 70/2018	U/Sec. 338, 337 IPC	Pathapatnam
20	CCN _o 83/2018	U/Sec. 498-A IPC and Sec.3 & 4 of D.P. Act	Pathapatnam
21	CCN _o 88/2018	U/Sec. 324, 323 r/w 34 IPC	Saravakota
22	CCN _o 90/2018	U/Sec. 324, 323 r/w 34 IPC	Pathapatnam
23	CCN _o 91/2018	U/Sec. 270, 273 IPC and Sec. 54 r/w 59 of Fss Act	Pathapatnam
24	CCN _o 92/2018	U/Sec. 138 of N.I Act	----
25	CCN _o 93/2018	U/Sec. 138 of N.I Act	----
26	CCN _o 96/2018	U/Sec. 138 of N.I Act	----
27	CCN _o 13/2019	U/Sec. 336 of IPC	Saravakota
28	CC N _o 17/2019	U/sec. 338, 337 IPC 181 r/w 177 of M.V Act	Saravakota
30	CCN _o 21/2019	U/Sec. 138 of N.I Act	----
31	CCN _o 22/2019	U/Sec. 138 of N.I Act	----
32	CCN _o 23/2019	U/Sec. 406, 420 of IPC	Pathapatnam
33	CCN _o 24/2019	U/sec. 448, 506 and 511 r/w 34 IPC	Pathapatnam
35	CCN _o 27/2019	U/sec. 324 and 323 r/w 34 IPC	Saravakota
36	CCN _o 28/2019	U/sec. 448, 324, 323 r/w 34 IPC	Saravakota
37	CCN _o 31/2019	U/sec. 347, 427, 188 r/w 34 IPC	Pathapatnam
38	CCN _o 32/2019	U/sec. 323, 324, 509 r/w 34 IPC	Hiramandalam
39	CCN _o 33/2019	U/sec. 323, 324, 509 r/w 34 IPC	Hiramandalam

40	C.C.No. 34/2019	U/sec. 448, 324,323 r/w 34 IPC	Hiramandalam
41	C.C.No. 35/2019	U/sec. 448, 324,323 r/w 34 IPC	Saravakota
42	C.C.No. 36/2019	U/sec. 336 IPC	Saravakota
43	C.C.No. 37/2019	U/sec. 324, 323, IPC	Pathapatnam
44	C.C.No. 38/2019	U/sec. 447, 427 IPC	Pathapatnam
45	C.C.No. 42/2019	U/sec. 325 IPC	Pathapatnam
46	C.C.No. 46/2019	U/sec. 34(a) A.P. Act	Saravakota
47	C.C.No. 48/2019	U/sec.181, 171 H IPC	Saravakota
48	C.C.No. 49/2019	U/sec.324, 323 IPC	Pathapatnam
49	C.C.No. 50/2019	U/sec.188, 171, 'H'IPC	Pathapatnam
50	C.C.No. 51/2019	U/sec. 188, 171, 'H'IPC	Pathapatnam
51	C.C.No. 57/2019	U/sec.353, 506, 510 of IPC	Pathapatnam
52	C.C.No. 58/2019	U/sec.448, 427 r/w 34 IPC	Saravakota
53	C.C.No. 62/2019	U/sec.324 r/w 34 IPC and sec. 323 r/w 34 IPC	Saravakota
54	C.C.No. 64/2019	U/sec.337 IPC and sec. 181, 190(2), 184, 196(a) of M.V Act	Hiramandalam
55	C.C.No. 65/2019	U/sec.338 IPC Sec. 184(b), 190 (2) & 196(a) of M.V.Act	Hiramandalam
56	C.C.No. 78/2019	U/sec.447, 247 IPC	Pathapatnam
57	C.C.No. 79/2019	U/sec.324, 323 r/w 34	Saravakota
58	C.C.No. 80/2019	U/sec.341 & 323 r/w 34 IPC	Saravakota
59	C.C.No. 83/2019	U/sec.34(a) of AP Ex.Act	Saravakota
60	C.C.No. 89/2019	U/sec.324 r/w 34 IPC	Saravakota

		and sec.323 r/w 34 IPC	
61	C.C.No. 92/2019	U/sec.286 IPC and Sec. 9(1) of (b) of Ex. Act	Pathapatnam
62	C.C.No. 98/2019	U/sec.324, 323 r/w 34 IPC	Pathapatnam
63	C.C.No. 103/2019	U/sec.354, 324, 323 r/w 34 IPC	Saravakota
64	C.C.No. 105/2019	U/sec.498-A IPC & sec. 3&4 of DP Act	Pathapatnam
65	C.C.No. 106/2019	U/sec.138 of N.I. Act	----
66	C.C.No. 107/2019	U/sec.138 of N.I. Act	----
67	C.C.No. 111/2019	U/sec.272, 273 IPC	Saravakota
68	C.C.No. 112/2019	U/sec.338 IPC & Sec. 184, 180, 181, 196 of M.V.Act	Saravakota
69	C.C.No. 114/2019	U/sec.34(a) of AP Ex.Act	Saravakota
70	C.C.No. 120/2019	U/sec.272, 273 IPC	Pathapatnam
71	C.C.No. 122/2019	U/sec.324, 323 IPC	Pathapatnam
72	C.C.No. 126/2019	U/sec.272, 273 IPC & sec. 196 of M.V.Act	Pathapatnam
73	C.C.No. 137/2019	U/sec.354, 324, 506 IPC	Pathapatnam
74	C.C.No. 139/2019	U/sec.354, 448, 509 IPC	Pathapatnam
75	C.C.No. 140/2019	U/sec.341, 186 IPC	Saravakota
76	C.C.No. 141/2019	U/sec.448, 323 r/w 34 IPC	Saravakota
77	C.C.No. 142/2019	U/sec.324 r/w 34 IPC	Hiramandalam
78	C.C.No. 143/2019	U/sec.324 IPC	Pathapatnam
79	C.C.No. 145/2019	U/sec.279 IPC & sec. 196 of M.V.Act	Pathapatnam
80	C.C.No. 146/2019	U/sec.338 IPC & Sec.3/180, 181,192 & 196 of M.V.Act	Hiramandalam

81	C.C.No. 148/2019	U/sec.338 IPC & Sec.3/180, 181,192 & 196 of M.V.Act	Pathapatnam
82	C.C.No. 151/2019	U/sec.138 NI & Sec.142 of N.I ACT	Pathapatnam
83	C.C.No. 152/2019	U/sec. 270,272 IPC	Pathapatnam
84	C.C.No. 153/2019	U/sec. 270,272 IPC	Pathapatnam
85	C.C.No. 154/2019	U/se. 279 IPC	Pathapatnam
86	C.C.No. 156/2019	U/sec. 34(a) AP Excise Act	Pathapatnam
87	C.C.No. 159/2019	U/sec. 34(a) AP Excise Act	Kotabommali
88	C.C.No. 177/2019	U/sec. 34(a) AP Excise Act	Pathapatnam
89	C.C.No. 178/2019	U/sec. 448 IPC	Saravakota
90	C.C.No. 204/2019	U/sec.138 NI & Sec.142 of N.I ACT	----
91	C.C.No. 205/2019	U/sec. 323 IPC	Saravakota
92	C.C.No. 206/2019	U/sec.323,209 IPC	Saravakota
93	C.C.No. 207/2019	U/sec. 34(a) AP Excise Act	Pathapatnam Excise
94	C.C.No. 208/2019	U/sec. 34(a) AP Excise Act	Pathapatnam Excise
95	C.C.No. 209/2019	U/sec. 353 IPC	Pathapatnam
96	C.C.No. 01/2020	U/Sec. 448,324,323 IPC	Pathapatnam
97	C.C.No. 03/2020	U/sec. 498 -A	Saravakota
98	C.C.No. 04/2020	U/sec. 324,323 IPC	Saravakota
99	C.C.No. 05/2020	U/sec. 324,323 IPC	Saravakota
100	C.C.No. 06/2020	U/sec. 338 IPC	Saravakota
101	C.C.No. 07/2020	U/sec. 447,324 IPC	Pathapatnam

102	C.C.No. 08/2020	U/sec. 34(a) AP Excise Act	Pathapatnam
103.	M.C. No. 21/2018	U/Sec. 125 Cr.P.C	
104	M.C. No. 1/2019	U/Sec. 125 Cr.P.C	
105.	M.C. No. 6/2019	U/Sec. 125 Cr.P.C	
106.	M.C. No. 7/2019	U/Sec. 125 Cr.P.C	
107	M.C. No. 12/2019	U/Sec. 125 Cr.P.C	
108	M.C. No. 13/2019	U/Sec. 125 Cr.P.C	
109	STC No. 1/2018	U/Sec. 9(1) APG Act	
110	STC No. 19/2019	U/Sec. 185 M.V.Act	
111	STC No. 03/2019	U/Sec. 185 M.V.Act	
112	STC No. 04/2019	U/Sec. 185 M.V.Act	
113	STC No. 70/2019	U/Sec. 185 M.V.Act	
114	STC No. 73/2019	U/Sec. 185 M.V.Act	
115	STC No. 74/2019	U/Sec. 185 M.V.Act	
116	STC No. 75/2019	U/Sec. 185 M.V.Act	
117	STC No. 76/2019	U/Sec. 185 M.V.Act	
118	STC No. 77/2019	U/Sec. 185 M.V.Act	
119	STC No. 78/2019	U/Sec. 185 M.V.Act	
120	STC No. 79/2019	U/Sec. 185 M.V.Act	
121	STC No. 80/2019	U/Sec. 185 M.V.Act	
122	STC No. 81/2019	U/Sec. 185 M.V.Act	
123	STC No. 82/2019	U/Sec. 185 M.V.Act	

124	STC No. 83/2019	U/Sec. 185 M.V.Act	
125	STC No. 85/2019	U/Sec. 185 M.V.Act	
126	STC No. 86/2019	U/Sec. 185 M.V.Act	
127	STC No. 87/2019	U/Sec. 185 M.V.Act	
128	STC No. 89/2019	U/Sec. 9(1) of A.P. Act	
129	STC No. 92/2019	U/Sec. 9(1) of A.P. Act	
130	STC No. 95/2019	U/Sec. 9(1) of A.P. Act	
140	STC No. 96/2019	U/Sec. 9(1) of A.P. Act	
141	STC No. 101/2019	U/Sec. 9(1) of A.P. Act	
142	STC No. 104/2019	U/Sec. 9(1) of A.P. Act	
143	STC No. 105/2019	U/Sec. 9(1) of A.P. Act	
144	STC No. 117/2019	U/Sec. 9(1) of A.P. Act	
145	STC No. 120/2019	U/Sec. 9(1) of A.P. Act	
146	STC No. 121/2019	U/Sec. 9(1) of A.P. Act	
147	STC No. 122/2019	U/Sec. 9(1) of A.P. Act	
148	STC No. 146/2019	U/Sec. 9(1) of A.P. Act	
149	STC No. 148/2019	U/Sec. 9(1) of A.P. Act	
150	STC No. 149/2019	U/Sec. 185 M.V.Act	
151	STC No. 150/2019	U/Sec. 185 M.V.Act	
152	STC No. 151/2019	U/Sec. 185 M.V.Act	
153	STC No. 152/2019	U/Sec. 185 M.V.Act	
154	STC No. 153/2019	U/Sec. 9(1) of A.P. Act	

155	STC No. 154/2019	U/Sec. 9(1) of A.P. Act	
156	STC No. 155/2019	U/Sec. 9(1) of A.P. Act	
157	STC No. 156/2019	U/Sec. 9(1) of A.P. Act	
158	STC No. 157/2019	U/Sec. 9(1) of A.P. Act	
159	STC No. 158/2019	U/Sec. 9(1) of A.P. Act	
160	STC No. 159/2019	U/Sec. 9(1) of A.P. Act	
161	STC No. 160/2019	U/Sec. 160 IPC	
162	STC No. 161/2019	U/Sec. 9(1) of A.P. Act	
163	STC No. 162/2019	U/Sec. 9(1) of A.P. Act	

**List of identified cases to be settled before the National Lok-Adalat to be held
on 08-02-2020 relating to the Junior Civil Judge's Court, Palasa.**

Criminal Compoundable Cases;-

Sl.No.	Case Number	Sec of Law
1)	CC. 47/2014	U/s. 447,506 of IPC.
2)	CC107/2018	U/s. 138 r/w 142 of N.I. Act
3)	CC.116/2018	U/s. 138 r/w 142 of N.I. Act.
4)	CC. 211/2018	U/s. 379 of IPC.
5)	CC. 43/2019	U/s. 498(A) 323 r/w 34 of IPC.
6)	CC.153/2019	U/s. 138R/w 142 of N.I. Act.
7)	CC.221/2019	U/s. 138 r/w 142 of N.I.Act.
8)	CC.317/2019	U/s. 138 r/w 142 of N.I. Act.
9)	CC. 136/2018	U/s. 420,379,411 of IPC.
10)	CC. 92/2016	U/s. 379 of 34 IPC.
11)	CC. 221/2016	U/s. 448,427,506 of IPC.
12)	CC.228/2016	U/s. 448,506 (R) of 34 IPC.
13)	CC.52/2017	U/s. 420,379 of 411 of 34 IPC.

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| 14) | CC.14/2019 | U/s. 325,323 r/w 34 IPC. |
| 15) | CC.348/2019 | U/s. 338 of IPC. |
| 16) | E.P. 39/2018 | |
| 17) | CC.197/2018 | U/s. 338 of IPC. |
| 18) | CC.213/2019 | U/s. 338 of IPC. |
| 19) | CC.239/2019 | U/s. 506,509 IPC. |
| 20) | CC.124/2018 | U/s. 323,341,506 r/w 34 IPC. |
| 21) | CC.128/2019 | U/s. 448,506 IPC. |
| 22) | CC.127/2019 | U/s. 337,338 IPC. |
| 23) | CC.136/2019 | U/s. 338 IPC. |
| 24) | CC. 169/2019 | U/s. 286 IPC. |
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LOK ADALAT PREFERRED CIVIL CASES RELATING TO THE PRL. SENIOR CIVIL JUDGE'S COURT, SRIKAKULAM.

S.NO.	CASE NO.	CASE TYPE/SEC. OF LAW
ORIGINAL SUITS		
1	OS 285/2015	MONEY
2	OS 241/2015	MONEY
3	OS 211/2017	MONEY
4	OS 291/2017	MONEY
5	OS 67/2018	MONEY
6	OS 53/2018	MONEY
7	OS 279/2018	MONEY
8	OS 311/2018	MONEY
9	OS 355/2018	MONEY
10	OS 281/2018	MONEY
11	OS 201/2018	MONEY
12	OS 63/2016	MONEY
13	OS 239/2017	MONEY
EXECUTION PETITIONS		
1	EP 48/2019 IN OS 245/2015	U/o 22. R.37, 38 of CPC
2	EP 195/2019 IN OS 331/2015	U/o 22. R.37, 38 of CPC
3	EP 103/2019 IN OS 384/2018	U/o 21. R.48 of CPC
4	EP 37/2019 IN OS 44/2008	U/o 21 R. 37 & 38 of CPC
5	EP 52/2019 IN OS 111/2016	U/o 21 R. 37 & 38 of CPC
6	EP 127/2018 IN OS 62/2016	U/o 21 R. 37, 38 & 55 OF CPC
INSOLVENCY PETITIONS		
1	IP 14/2017	U/s 7, 10 & 11 of Insolvency Act.
2	IP 04/2019	U/s 7, 10 & 11 of Insolvency Act.

LOK ADALAT PREFERRED CIVIL CASES RELATING TO THE ADDL. SENIOR CIVIL JUDGE'S COURT, SRIKAKULAM.

S.NO.	CASE NO.	CASE TYPE/SEC. OF LAW
ORIGINAL SUITS		
1	OS 94/2018	MONEY
2	OS 332/2014	MONEY
3	OS 380/2017	MONEY
4	OS 42/2013	MONEY
5	OS 136/2015	MONEY
6	OS 340/2017	MONEY
7	OS 22/2018	MONEY
8	OS 162/2018	MONEY

JUNIOR CIVIL JUDGE, NARASANNAPETA

Sl. No.	Case Number	Description
1.	CC 144/2018	IPC
2.	CC 88/2019	IPC
3.	CC 179/2018	IPC
4.	CC 230/2018	IPC
5.	CC 26/2019	NI Act
6.	CC 417/2019	IPC
7.	STC 11/2016	
8.	MC 7/2018	125 CrPC
9.	OS 51/2016	Title
10.	OS 61/2018	Money
11.	OS 40/2019	Money
12.	EP 1/2018	
13.	EP 16/2019	